

- (ii) the number of workers employed;
- (iii) the quantity of each item produced;
- (iv) the extent of public Sector in Industry;
- (v) the profit earned in one year;
- (vi) the quantity imported in each of the main items etc.?

The Minister of Industries (Shri Manubhai Shah): (i) There are at present 15 principal manufacturers of fine chemicals in India, and a list of the fine chemicals produced in the country is laid on the Table [See Appendix III, annexure No. 15] The indigenous production is adequate to meet the country's demand for some of the fine chemicals and their imports are banned, and these items have been listed out in List 4 of Appendix XXVIII in the Import Trade Control Policy book for January/June 1957. One of the indigenous manufacturers has a scheme for the production of a large number of fine chemicals in collaboration with a well-known German firm and, when this materialises, the need for imports will be further reduced.

- (ii) As most of the concerns are small in size and not covered by the Industries (Development and Regulation) Act and do not, therefore, submit periodical reports, figures are not available about the number of workers employed in them.
- (iii) For the reason mentioned above, figures are not available regarding the quantity of each item produced;
- (iv) There is no factory for the manufacture of fine chemicals in the Public Sector;
- (v) Precise information is not available on this point also;
- (vi) Statistics have not been separately maintained in respect of the import of each item. Apart from the large number of chemicals involved, imports are made in various

grades, such as Analytical Reagents, British Pharmacopoeia pure, chemically pure, etc., and licences are issued only under broad headings like Chemicals, Laboratory Reagent chemicals, etc.

Heavy Chemicals

253. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to state:

- (a) the total value of heavy chemicals produced in India at present for each item;
- (b) the value of heavy chemicals produced by the public sector, if any; and
- (c) the profits earned in the manufacture of heavy chemicals in the year 1955-56?

The Minister of Industry (Shri Manubhai Shah):

N.B.—Figures are approximate.

(a)	Fertilisers	Rs. 1,570 Lakhs
	Acids & Salts	Rs. 845 „
	Alkali & allied chemicals	Rs. 850 „
	Miscellaneous	Rs. 10 „
	Total:-	Rs. 3,275 lakhs

(b) Fertilisers and Rare Earth Salts—

Rs. 1,185 Lakhs

(c) Information is not available.

Workers of Heavy Chemicals Industries

254. Shri V. P. Nayar: Will the Minister of Labour and Employment be pleased to state:

- (a) the wage bills and bonus paid in 1955-56 to the workers of the heavy chemicals industries; and
- (b) the number of workers employed in the industry?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). The figures of employment, total wage bill and bonus paid during the year 1955